

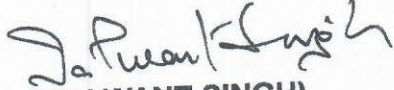
OFFICE OF THE DISTRICT AND SESSIONS JUDGE (HQs) :
TIS HAZARI COURTS : DELHI

CIRCULAR

Pursuant to Hon'ble High Court's letter No.2003/DHC/Gaz./G-4/2019 dated 16.04.19, the following direction is issued for strict compliance regarding vacation of Judicial Pool Accommodation on superannuation :

"All the serving officers of Delhi Higher Judicial Service and Delhi Judicial Service (including Officers on Deputation) are directed to strictly comply with the provisions of Delhi Administration Allotment of Government Residence (General Pool) Rules, 1977".

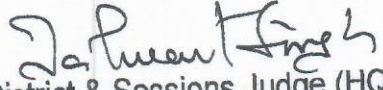
The said Rules are available on Delhi District Court official website <https://delhidistrictcourts.nic.in> under the head "Allotment Rules".


(TALWANT SINGH)
District & Sessions Judge (HQs)
Delhi

No. 1025/24276-24876 /Bldg./Gaz./CD/2019 Delhi the 24 APR 2019

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi for information.
2. All the serving Judicial Officers of Delhi Higher Judicial Service and Delhi Judicial Service (including Judicial Officers on deputation), Delhi/New Delhi.
3. The website Committee, Central District, Tis Hazari Court, Delhi.
4. The P.S. to the undersigned.


District & Sessions Judge (HQs)
Delhi